

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 802/252/ND/2018

In the matter of:

IT Officer Ward 10(4) (M/s. GRS Printers Pvt. Ltd.)**Appellant**
Vs.
ROC & Another.**Respondent**

Under Section: 252

Order delivered on 23.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Mr. Piyush Goyal,
Ms. Lakshmi Gurung,
Mr. Zoheb Hossain,
Sr. Standing Counsel
For the Respondent :

ORDER

The learned counsel for the appellant who is the Income Tax Officer, Ward No. 10(4) New Delhi states that the service on ROC and the company (since struck off) is complete. None appears on behalf of the respondents. Let the notice be issued to the respondent No. 2 the company by speed-post and through e-mail and also through Court. For further consideration on 13.09.2018.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh

